

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/826/(CHE)/2024

PETITION NUMBER : CP/IBC/120/2023

**NAME OF THE APPLICANT : Ramachandra Subramanian (IRP)
M/s. Lare Fibe And Energies Pvt Ltd**

NAME OF THE RESPONDENT(S) : Mayilvel Ponnusamy & Another

**UNDER SECTION : Sec 19(2) of IBC, 2016 r/w Rule 11 of
NLCT Rules 2016**

ORDER

Ld. Counsel Mr. T. Jayashankar for the Petitioner. None for the Respondent.

List the matter for hearing on **06.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk